



## HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF FIRST APPEAL (DIVISION BENCH) READY MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	FA/104/2012	ANIL VASANT PEDNEKAR AND ANR., VS DR. SURESH BHALCHANDRA SHETYE AND ANR.,	A.A. AGNI ADV. AKSHAY UDAY NAIK APPELLANTS	ADV. SANDESH PADIYAR R.NO. - 2 ADV. ANOOP GAOKER FOR R.NO. 1
2	FA/92/2014	DR. MARIA ADELIA NOEMIA DE FRIAS RODRIGUES. VS DR. JOSE FRANCISCO ALFREDO DA PIEDADE FRIAS E RODRIGUES @ ALFREDO RODRIGUES AND 5 ORS.	ADV. VINITA PALYEKAR ADV. KISHAN PADGAONKAR	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1,2 AND 3 ADV. JAGANNATH JAYANT MULGAONKAR FOR R - 3, 5 & 6 ADV. ANUSHA D. KAISUKAR FOR R.NO. 1,2 & 3 ADV. PEARL ELSA REMEDIOS FOR R.NO. 1,2 & 3
3	FA/76/2015	UNION OF INDIA, BY ITS FLAG OFFICER COMMANDING. VS COMMUNIDADE OF CHICALIM, BY ITS ATTORNEY AND ANR.,	ADV. MAHESH AMONKAR	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 ADV. ANUSHA KAISUKAR FOR R.NO. 1
4	FA/125/2015	SALDANHA DEVELOPERS PVT. LTD., REPRESENTED BY ITS MD BENEDICT SALDANHA AND ANR., VS ERIC D'SOUZA AND 7 ORS.,	ADV. VLEDSON LUCIO BRAGANZA	
5	FA/113/2016	SHAMSUNDER VASSUDEO KAMAT., VS THE COMMISSIONER, CORPORATION OF THE CITY OF PANAJI.,	ADV. SUNANDA AMONKAR	
6	FA/82/2017	THE EXECUTIVE ENGINEER, DIVISION III (PHE), PWD, PANAJI AND	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR	ADV. ASHWIN D. BHOBE FOR R.NO. 2 ADV. GAUTAMI AMEY

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		ANR., VS VERO NUNES AND ANR.,	SALKAR GA FOR APPELLANT NO. 1 ADV. VISHWADH SARDESSAI AGA FOR APPLICANT	KAKODKAR FOR R.NO.1 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 2 ADV. PEREIRA SUZETTE SAVIA. A FOR. R.NO.1 ADV. VIBHAV RAJIV AMONKAR FOR R.NO.1 ADV. DEEP D. SHIRODKAR FOR R.NO.1 ADV. GAURANG D. PANANDIKER FOR R.NO.1 ADV. L. RAGHUNANDAN FOR R.NO.1 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 2
7	FA/117/2017	THE SPL. LAND ACQUISITION OFFICER, GOA IDC, THROUGH ITS MANAGING DIRECTOR., VS COMMUNDIDAE OF LOUTOLIM.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	ADV. NIGEL DA COSTA FRIAS FOR RESPONDENT ADV. B. KUKALEKAR FOR RESPONDENT ADV. R. MASCARENHAS FOR RESPONDENT ADV. LAXMI SAWANT FOR RESPONDENT
8	FA/30/2018	HERBIBERTO FRANCISCO MARIA D'CUNHA ALIAS HERIBERTO D'CUNHA (DEC) THR. HIS LRS., VS VICTOR LUIS MONTEIRO AND 7 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA	ADV. AMIRA ABDUL RAZAQ ADV. ASHWINI AGNI FOR R.NO.1 ADV. DIVIYA V. BAKAL FOR R.NO.1 ADV. HETAL BHARAT MODY FOR R.NO.1 ADV. ESTIBEIRO ELMA FOR R.NO.1 ADV. VILAS P. THALI FOR R.NO.5 & 6
	WITH CA/103/2018 IN FA/30/2018	HERIBERTO FRANCISCO MARIA D'CUNHA ALIAS HERIBERTO D'CUNHA (DEC) THR. HIS LRS., VS VICTOR LUIS MONTEIRO AND 7 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA	ADV. AMIRA ABDUL RAZAQ ADV. ASHWINI AGNI FOR R.NO.1 ADV. DIVIYA V. BAKAL FOR R.NO.1 ADV. VILAS P. THALI FOR R.NO.5 & 6 ADV. HETAL BHARAT MODY FOR R.NO.1 ADV. ESTIBEIRO ELMA FOR R.NO.1

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	WITH FA/65/2018	IDA BERTA DOS REMEDIOS CUNHA E GOMES (DEC) THR. HER LRS. AND 2 ORS., VS VICTOR LUIS MONTEIRO AND 14 ORS.,	ADV. VILAS P. THALI	
9	FA/37/2018	COMMUNIDADE OF LOUTULIM, THR. ITS SPECIAL ATTORNEY, FRANKY MONTEIRO., VS THE EXECUTIVE ENGINEER, W.D. VI (ROADS) PWD, MARGAO.,	ADV. NIGEL DA COSTA FRIAS ADV. BAVINA KUKALEKAR ADV. SHRUTI BHOMKAR	ADV. KHOLKAR NEHA UMESH FOR R.NO.1
10	FA/106/2018	ANU TRIPATHI., VS ANIL KUMAR GUPTA AND 7 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	
11	FA/121/2018	MARIA FATIMA IVETE DEAZAREDO SILVEIRA., VS VERODIANA VAS E AZAREDO AND 8 ORS.,	ADV. DHARMANAND R VERNEKAR ADV. GAURI POI ADV. KAMAT ANKITA AVDHUT	ADV. DE SOUSA ZELLER FOR R.NO.8 ADV. SIYA U. DHARGALKAR FOR R.NO.2 & 3 ADV. SILVIA COLACO FOR R.NO.7 ADV. PRIYESH MADKAIKAR FOR R.NO.7 ADV. JOSE SOCORINHO ANTAO FOR R.NO.7 ADV. SILVIA COLACO FOR R.NO.8 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.2 & 3 ADV. PRIYESH MADKAIKAR FOR R.NO.8 ADV. PEARL ELSA REMEDIOS FOR R.NO.2 & 3 ADV. DE SOUSA ZELLER FOR R.NO.7 ADV. JOSE SOCORINHO ANTAO FOR R.NO.8
12	FA/136/2018	VRUSHALI KESHAV KUDASKAR AND 2 ORS., VS SHRADDHA PRAKASH	ADV. SARVESH DINKER KAMAT MALYEKER ADV. SONAL KAMAT MALYEKER	ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 3 AND 4 ADV. SOMNATH B.

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		KESARKAR AND 6 ORS.,		KARPE FOR R.NO.1 & 2 ADV. ASMITA NAKUL TIRODKAR FOR R.NO.1 & 2 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R.NO.1 & 2 ADV. SUNANDA PANDURANG AMONKAR FOR R-7
	WITH CA/201/2018 IN FA/136/2018	VRUSHALI KESHAV KUDASKAR AND 2 ORS., VS SHRADDHA PRAKASH KESARKAR AND 6 ORS.,	ADV. SARVESH DINKER KAMAT MALYEKER ADV. SONAL KAMAT MALYEKER	ADV. SOMNATH B. KARPE FOR R.NO.1 AND 2 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R.NO.1 & 2 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 3 AND 4 ADV. SUNANDA PANDURANG AMONKAR FOR R-7 ADV. ASMITA NAKUL TIRODKAR FOR R.NO.1 & 2
	WITH FA/96/2019	SHRADDHA PRAKASH KESARKAR AND ANR., VS VRUSHALI KESHAV KUDASKAR AND 7 ORS.,	ADV. SOMNATH B. KARPE ADV. ABHISHEK SAWANT ADV. VAIGANKAR SAMIKSHA MADHUKAR ADV. ASMITA NAKUL TIRODKAR	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.4 AND 5 ADV. KAMAT GHANEKAR TANVI FOR R.NO.4 & 5 ADV. PADGAONKAR KISHAN C FOR R.NO.4 & 5 ADV. MASHELKAR TANISHA AVINASH FOR R.NO.4 & 5
	WITH MCA/584/2019 IN FA/96/2019	SHRADDHA PRAKASH KESARKAR AND ANR., VS VRUSHALI KESHAV KUDASKAR AND 7 ORS.,	ADV. SOMNATH B. KARPE ADV. ASMITA NAKUL TIRODKAR	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.4 AND 5
13	FA/144/2018	CAMILO CAETANO, REP. BY ATTORNEY, APPELLANT NO. 12 AND 12 ORS., VS JOSEPH ROAS DE LIMA FERNANDES AND ANR.,	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	ADV. VINOD VISHNU KORGAONKAR FOR RESPONDENTS ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENTS ADV. MANGUESHKAR

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				KAJOL KAMLESH FOR RESPONDENTS ADV. VILAS PAVITHRAN FOR RESPONDENTS ADV. BERNARD FERNANDES FOR RESPONDENTS
14	FA/151/2018	CHERUPARAMBIL MATHEW MATHEW @ C. M. MATHEW., VS ERIC EUSEBIO FURTADO AND 11 ORS.,	ADV. ASHWIN D. BHOBE ADV. THALI BALKRISHNA VISHWANATH ADV. FERNANDES ANNELISE	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R-11 AND 12
15	FA/156/2018	SHITIJ BUILD CON. PVT. LTD., THR. ITS AUTH. SIGN., RRAHUL UPADHYAY., VS USHABAI @ MOGREMBAI MAHADEV SINAI KAKODKAR, REP. BY ATTORNEY, SHITAL MAHADEV KAKODKAR AND 13 ORS	ADV. PALYEKAR VINITA VISHRAM ADV. KAMAT GHANEKAR TANVI ADV. MASHELKAR TANISHA AVINASH	ADV. SUNANDA PANDURANG AMONKAR ADV. SHENVI KAKODKAR PRANAV SURYAJI R-2(H)(I&II) ADV. ALMEIDA MARIO JOAQUIM PINTO FOR R.NO.1 ADV. TARSHISH LEO PEREIRA FOR R.NO.1
	WITH FA/11/2019	ARUNDHATI RAMANANDA PRABHU DESAI (DEC) THR. RAJESH RAMANADA PRABHU DESAI AND ANR., VS USHABAI @ MOGREMBAI MAHADEV SINAI KAKODKAR AND 11 ORS.,	ADV. AMIT PALEKAR ADV. DIGGAJ TENDULKAR ADV. ELDRIN AFONSO ADV. GAURISH NAIK ADV. SAEESH S. GOVENKAR ADV. NALANDA CHARI ADV. KAMAKSHI PARAB	ADV. SHENVI KAKODKAR PRANAV SURYAJI R-2(H1 &H2) ADV. TARSHISH LEO PEREIRA FOR R.NO.1 & 2(B) ADV. ALMEIDA MARIO JOAQUIM PINTO FOR R.NO.1 & 2(B)
16	FA/51/2019	BALAJI CONSTRUCTION COMPANY, REP. BY THEIR PARTNER, HEMANT RADHAKRISHNA SAPALE., VS LIRA SIRAJ SHAIKH AND 34 ORS.,	ADV. SHIVAN DESAI COTA VIEGAS MARIA CARMEL TERESA DE JESUS ANIROODH C. SARDESAI	ADV. PALYEKAR VINITA VISHRAM R.NO.3-6, 9-15 AND 34 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 7 POOJA NAIK SHUKR USGAONKAR ADV. MASHELKAR TANISHA AVINASH FOR R. NO. 7 ADV. PADGAONKAR KISHAN C FOR R. NO. 7 ADV. JONATHAN L. RODRIGUES

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				R-17,19,25(ABC)29,30,32 ADV. RADHARAO F. GRACIAS R-17,19,25 & 25(ABC) ADV. RADHARAO F. GRACIAS FOR R.NO.29, 30 & 32 ADV. SAPNIL DESSAI R-17,19,25,25(ABC),29,30& 32 ADV. PADGAONKAR KISHAN C R.NO.3-6, 9-15 & 34 ADV. KAMAT GHANEKAR TANVI R.NO.3-6, 9-15 & 34 ADV. MAVLON A. AFONSO R-17,19,25,25(ABC),29,30& 32 ADV. MASHELKAR TANISHA AVINASH R.NO.3-6, 9-15 & 34
17	FA/62/2019	KUNJ BEHARI GUPTA AND ANR., VS THEODORA VERONICA @ THEODORA VERONICA PINTO AND 15 ORS.,	ADV. VENKATESH AMEYA NAYAK SALATRY	ADV. PRILAM PREMANAND PHADTE FOR R.NO.13 ADV. V. AJAY KUMAR FOR R.NO.12 ADV. BUDHAJI GAWADE FOR R.NO.12
18	FA/68/2019	SHEILA PRAKASH KAVLEKAR AND ANR., VS RAVINDRA TULSIDAS DEULKAR AND 8 ORS.,	ADV. J. ABREU LOBO ADV. KUNKOLIEKAR BHARATI KUNDAL ADV. NIGEL JOHN FERNANDES	ADV. MARVIN D'SOUZA FOR R.NO.6 AND 7 ADV. MATLOCK D'SOUZA FOR R.NO.6 & 7
19	FA/80/2019	MODELS REAL ESTATE DEVELOPERS, THR. ITS PARTNER, PETER VAZ., VS MODEST BUILDERS AND 3 ORS.,	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT ADV. ALEESHA DOS REIS FALCAO ADV. SIMOES KHER CEAZER JOHN	ADV. PANKAJ P. PAI VERNEKAR FOR R.NO.1 AND 2 ADV. BHUVANESHWAR C FATARPEKAR FOR R.NO.1 & 2 ADV. SANTOSH H. BHARNE FOR R.NO.3 & 4
20	FA/5/2021	PRAVINKUMAR GOSALIA VS THE SPECIAL LAND ACQUISITION OFFICER,	ADV. KAIF NOORANI RIDA SHAIKH	ADV. CORREIA MARIA SIMONE JUDITH

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		MARGAO AND ANR		
21	FA/17/2022	SIMA HOTELS AND RESORTS LTD., REP. BY ITS AUT. DIRECTOR, G. T. JARANI VS DUGAL PROJECTS DEVELOPMENT COMPANY PVT. LTD.,	ADV. SARDESSAI VISHWADH	ADV. PRAKASH H. MISHRA
22	FA/25/2022	CHERUPAAMBLI MATHEW MATHEW @ C. M. MATHEW VS SRIPAD SHANKAR SINAI SINGBAL (DECEASED) AND 6 ORS.,	ADV. SAGAR B. RIVANKAR VINOD VISHNU KORGAONKAR VLEDSON LUCIO BRAGANZA BERNARD FERNANDES SAGORIKA MAZUMDAR SAGAR B. RIVANKAR PAVITHRAN VILAS GOVINDAN	ADV. ASHWIN D. BHOBE FOR R. NO. 7 ADV. ASHWIN D. BHOBE FOR R. NO. 2 ADV. ANNEЛИSE FERNANDES FOR R. NO. 2 ADV. ANGLE CHIRAG AJAY FOR R. NO. 2 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 2 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 7 ADV. ANNEЛИSE FERNANDES FOR R. NO. 7 ADV. ANGLE CHIRAG AJAY FOR R. NO. 7
23	FA/26/2022	COMMUNIDADE OF CHICALIM, THR. ITS ATTORNEY, RAYMOND M. CARVALHO VS MURGAO CO-OPERATIVE INDUSTRIAL ESTATE LTD. AND 2 ORS	ADV. PANDURANG MULGAONKAR BANAULIKAR RUPA DAMODAR SIYA ULHAS DHARGALKAR	ADV. JAYANT ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
24	FA/38/2022	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD., REP. BY ITS AUT. SIGN, NAVNEET KUMAR VS SIMA HOTELS AND RESORTS LTD. AND ANR	ADV. JAYANT KARN UMESH	ADV. MANOJ MUNSHI FOR R.NO.1 ADV. PRAKASH H. MISHRA FOR R. NO. 2 VIKRAM SAINI ADV. GADNIS VISHWANATH B. FOR R.NO.1 ADV. VISHWADH SARDESSAI FOR R.NO.1
	WITH MCA/152/2024 IN FA/38/2022	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD., REP. BY ITS AUT. OFFICER AKSHAT	ADV. AMIRA ABDUL RAZAQ	MANOJ MUNSHI PRAKASH MISHRA

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		SHARMA VS SIMA HOTELS AND RESORTS LTD. AND ANR		
25	FA/42/2022	THE KARUR VYSYA BANK LTD., REP. THR. ITS BRANCH MANAGER VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS	ADV. KINI MANIPUR VASANTHA KUMAR - -	
26	FA/52/2022	RAJENDRA KAPRU FAL DESSAI VS THE UNION OF INDIA REP. BY MINISTRY OF ENVIRONMENT AND FOREST AND 10 ORS	ADV. ASHWIN D. BHOBE KALPA DEVIDAS GOVENKAR FERNANDES ANNELISE	ADV. BHAT AKSHATA NITIN FOR R. NO. 4 ADV. BHAT AKSHATA NITIN FOR R. NO. 3 ADV. BHAT AKSHATA NITIN FOR R. NO. 6 ADV. BHAT AKSHATA NITIN FOR R. NO. 2 ADV. BHAT AKSHATA NITIN FOR R. NO. 5 ADV. BHAT AKSHATA NITIN FOR R. NO. 7
27	FA/54/2022	CHIPTRAXX A PROPRIETARY CONCERN, REP. BY PROP., CARLOS AUGUSTO NORONHA VS JOAQUIM CATARINA FIGUEIREDO GRACIAS AND 7 ORS	TEJAS RANE SHALAKA V. SHELKE ANKITA G. GAUDE	ADV. AMEY JAGDISH SINAI KAKODKAR AMANDA JUDY WILMA GODINHO FOR RESP NO 1,2,3,5 TO 8 AKSHAY UDAY NAIK AMANDA JUDY WILMA GODINHO SHIRODKAR PANKAJ MANOHER
28	FA/4/2023	SILVERSPRING ESTATES, REP. BY PARTNER, NARESH B. RAMANI VS SEQUEIRA AND DAUGHTERS, REP. BY PARTNER, DAPHNE BEATRICE SEQUEIRA AND 3 ORS	ADV. MASHELKAR TANISHA AVINASH PADGAONKAR KISHAN C	ADV. PARAG S RAO KEDILAYA NANDINI BALAKRISHNA SHAMBHAVI PARAG RAO MEGHANA GOPAL NAIK SOWMYA RAMESH RADHIKA S. CANDOLCAR PRABHU PARRIKAR AKHIL SURESH
29	FA/39/2023	SEAGULL THREADS (INDIA) LTD., REP. BY M.S. RAJU NADAR VS THE GOA STATE CO-OP	POOJA NAIK PALYEKAR VINITA VISHRAM PADGAONKAR KISHAN C MASHELKAR TANISHA	ADV. RAMA GAJANAN RIVANKAR



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		BANK LTD AND 3 ORS	AVINASH	

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ASSISTANT REGISTRAR  
HIGH COURT OF BOMBAY AT GOA,  
PORVORIM - GOA

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